

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8302/2022

ADITYENDRA SHARMA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 01-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Himanshu Gautam, Adv.
Mr. Shashank Singh, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR
Ms. Mamta Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Having regard to the facts and circumstances of the
case, no interim relief can be granted at this stage.

Let the appeal be listed in the normal course.

(ANITA MALHOTRA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER